

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated - 25-02-2016

**PROCEEDINGS**

Judicial Department - Transfer and postings of Principal Counsellors of Family Courts - 2016 - Orders issued.

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**ORDER NO B1(C) -108991/2015**

As part of General Transfers - 2016 of Principal Counsellors of Family Courts the following orders are issued.

1. Smt.Ancy Philip.T, Principal Counsellor, Family Court, Ettumanoor is transferred and posted as Principal Counsellor, Family Court, Ernakulam. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Ernakulam.

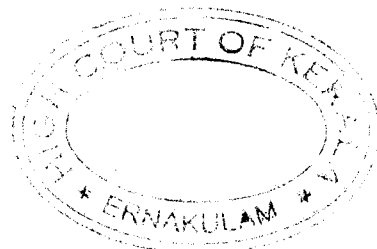
The Sheristadar/Junior Superintendent of the Family Court, Ettumanoor will hold the full additional charge of the Principal Counsellor till Smt.Solly George (Sl.No.11) takes charge.

2. Smt.Raji.K.S, Principal Counsellor, Family Court, Thrissur is transferred and posted as Principal Counsellor, Family Court, Irinjalakuda. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Irinjalakuda.

The Sheristadar/Junior Superintendent of the Family Court, Thrissur will hold the full additional charge of the Principal Counsellor till Smt.Geetha A.R (Sl.No.4) takes charge.

3. Smt.Nalini.P, Principal Counsellor, Family Court, Thodupuzha is transferred and posted as Principal Counsellor, Family Court, Muvattupuzha. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Muvattupuzha.

The Sheristadar/Junior Superintendent of the Family Court, Thodupuzha will hold the full additional charge of the Principal Counsellor till



Sri.K.P.Mohammed (Sl.No.6) takes charge.

4. Smt.Geetha .A.R, Principal Counsellor, Family Court, Irinjalakuda is transferred and posted as Principal Counsellor, Family Court, Thrissur. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Thrissur.

The Sheristadar/Junior Superintendent of the Family Court, Irinjalakuda will hold the full additional charge of the Principal Counsellor till Smt.Raji.K.S (Sl.No.2) takes charge.

5. Smt.Beena Sebastian, Principal Counsellor, Family Court, Kozhikode is transferred and posted as Principal Counsellor, Family Court, Vadakara. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Vadakara.

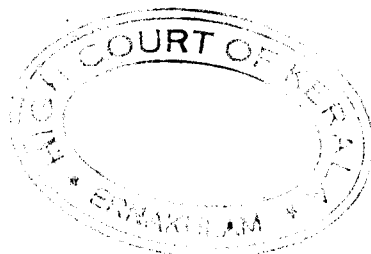
The Sheristadar/Junior Superintendent of the Family Court, Kozhikode will hold the full additional charge of the Principal Counsellor till Smt.Sareena.N.P (Sl.No.12) takes charge.

6. Sri.K.P.Mohammed, Principal Counsellor, Family Court, Muvattupuzha is transferred and posted as Principal Counsellor, Family Court, Thodupuzha. He will handover charge of his office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Thodupuzha.

The Sheristadar/Junior Superintendent of the Family Court, Muvattupuzha will hold the full additional charge of the Principal Counsellor till Smt.Nalini.P (Sl.No.3) takes charge.

7. Sri.J.Mohanraj, Principal Counsellor, Family Court, Thiruvananthapuram is transferred and posted as Principal Counsellor, Family Court, Mavelikkara. He will handover charge of his office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Mavelikkara.

The Sheristadar/Junior Superintendent of the Family Court, Thiruvananthapuram will hold the full additional charge of the Principal



Counsellor till Sri.R.L.Anil Kumar (Sl.No.8) takes charge.

8. Sri.R.L. Anil Kumar, Principal Counsellor, Family Court, Thiruvalla is transferred and posted as Principal Counsellor, Family Court, Thiruvananthapuram. He will handover charge of his office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Thiruvananthapuram.

The Sheristadar/Junior Superintendent of the Family Court, Thiruvalla will hold the full additional charge of the Principal Counsellor till Smt.Chitra Devi.S.K (Sl.No.9) takes charge.

9. Smt. Chitra Devi.S.K, Principal Counsellor, Family Court, Attingal is transferred and posted as Principal Counsellor, Family Court, Thiruvalla. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Thiruvalla.

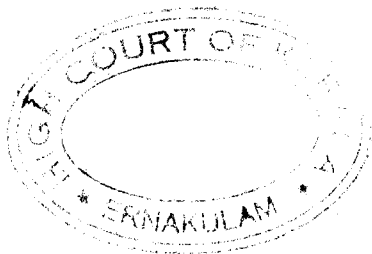
The Sheristadar/Junior Superintendent of the Family Court, Attingal will hold the full additional charge of the Principal Counsellor till Sri.G.S.Pradeep (Sl.No.10) takes charge.

10. Sri. G.S. Pradeep, Principal Counsellor, Family Court, Ernakulam is transferred and posted as Principal Counsellor, Family Court, Attingal. He will handover charge of his office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Attingal.

The Sheristadar/Junior Superintendent of the Family Court, Ernakulam will hold the full additional charge of the Principal Counsellor till Smt.Ancy Philip.T (Sl.No.1) takes charge.

11. Smt. Solly George, Principal Counsellor, Family Court, Mavelikkara is transferred and posted as Principal Counsellor, Family Court, Ettumanoor. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Ettumanoor.

The Sheristadar/Junior Superintendent of the Family Court, Mavelikkara will hold the full additional charge of the Principal Counsellor till Sri.J. Mohanraj (Sl.No.7) takes charge.

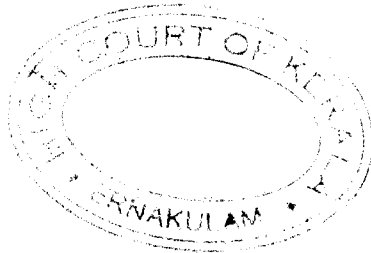


12. Smt. Sareena N.P, Principal Counsellor, Family Court, Vadakara is transferred and posted as Principal Counsellor, Family Court, Kozhikode. She will handover charge of her office to the Sheristadar/Junior Superintendent of the court and take charge as Principal Counsellor, Family Court, Kozhikode.

The Sheristadar/Junior Superintendent of the Family Court, Vadakara will hold the full additional charge of the Principal Counsellor till Smt.Beena Sebastian (Sl.No.5) takes charge.

All the officers are eligible for joining time and transfer TA.

**The order will come in to force with effect from 19-05-2016.**



( By Order ),

*N. Anil Kumar*  
N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The Accountant General (A&E), Kerala, Thiruvananthapuram(12 copies),  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram,  
The Additional Chief Secretary to Government, Home(C) Department,  
Thiruvananthapuram (with C/L),

The Director of Public Relations, Thiruvananthapuram,  
The District Judges of Thiruvananthapuram, Kottayam, Thrissur,  
Thodupuzha, Kozhikode, Ernakulam, Pathanamthitta, Alappuzha.

The Judges of Family Courts, Ettumanorr, Thrissur, Thodupuzha,  
Irinjalakuda, Kozhikode, Muvattupuzha, Thiruvananthapuram,  
Thiruvalla, Attingal, Ernakulam, Mavelikkara, Vadakara,

The Officers and Courts concerned.

The Private Secretary to the Hon'ble the Chief Justice, High Court,

The Public Relations Officer, High Court,

The Confidential Assistant to the Registrars, High Court.

The B2, B3, B4, B5, C1, C3, D2, E1, I1 seats, e-Courts cell & Computer  
cell, High Court.

The Administrative Records Section, Hgh Court (2 copies),

Copy submitted to :

The Honourble the Judges.

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